

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3715
ANSWERED ON:04.09.2012
COMMONWEALTH GAMES FLATS
Mahtab Shri Bhartruhari

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any dispute between the Government and private developer over extra flats built by the private developer in the Commonwealth Games village restricting the smooth allocation of flats to buyers;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Delhi High Court has also expressed its displeasure against the Delhi Development Authority and the Government over the delay in resolving the said dispute;
- (d) if so, the details thereof; and
- (e) the corrective steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Delhi Development Authority (DDA) has informed that construction of flats in the Commonwealth Games Village was a Private Public Participation (PPP) Project and in accordance with the terms and conditions of the Agreement, it was the responsibility of the private developer to do the whole construction by his own finances after getting all Statutory Approvals. The private developer who was assigned the rights of construction and development of the residential part of the Commonwealth Games Village has constructed more area than sanctioned and permitted within the building bye-laws.

Out of the total of 1168 flats, the dispute is limited to 65 flats only.

(c) to (e) Two writ petitions Nos. 3703 & 6161 of 2011 have been filed by the buyers of the flats from the private developer in the High Court of Delhi. During the last hearing of these cases held on 24.7.2012, the Hon'ble High Court of Delhi directed the Secretary, Ministry of Urban Development and Vice- Chairman, DDA to hold a meeting to resolve the issue and appear on 9.8.2012. Accordingly, both the Officers appeared before the High Court on 9.8.2012 and have submitted their views. The next date in the matter is fixed for 4.9.2012.